

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.141/KB/2017
CP.835/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Nezone Traders Pvt.Ltd.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA, ADV.
2. MR. DIBANATHA DEY, ADV.
3. MR. J. PATNAYAK, P.C.S.

}

For Petitioners

Shri S. Adh
08/11/2017.

ORDER

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List on 20/12/2017.

Jc

(Jinan K.R.)
Member (J)

Jc

(Vijai Pratap Singh)
Member (J)